

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234- IA/1107(AHM)2023
in
CP(IB) 152 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sai Products

.....Applicant

V/s

Danke Electricals Ltd

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv. for Mr Aditya Raval, Adv.

For the Respondent :

ORDER

IA/1107(AHM)2023

List for further consideration on 12.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)